

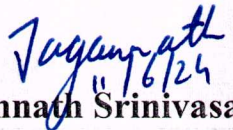
(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

F.No.K.13018/01/2024-US.II
Government of India
Ministry of Law & Justice
Department of Justice
(Appointments Division)

Jaisalmer House, 26, Man Singh Road,
New Delhi-110 011.
Dated 11th June, 2024.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint (i) Smt. Justice Susmita Phukan Khaund and (ii) Smt. Justice Mitali Thakuria, Additional Judges of the Gauhati High Court, to be Judges of that High Court with effect from the date they assume charge of their respective offices.


(Jagannath Srinivasan)

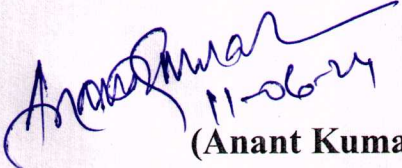
Joint Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.

Copy to:-

1. (i) Smt. Justice Susmita Phukan Khaund and (ii) Smt. Justice Mitali Thakuria, Additional Judges through the Registrar General, Gauhati High Court, Guwahati.
2. The Secretary to Governor, Assam, Dispur.
3. The Secretary to Governor, Arunachal Pradesh, Itanagar.
4. The Secretary to Governor, Mizoram, Aizawl.
5. The Secretary to Governor, Nagaland, Kohima.
6. The Secretary to Chief Minister, Assam, Dispur.
7. The Secretary to Chief Minister, Arunachal Pradesh, Itanagar.
8. The Secretary to Chief Minister, Mizoram, Aizawl.
9. The Secretary to Chief Minister, Nagaland, Kohima.
10. The Secretary to the Chief Justice, Gauhati High Court, Guwahati.
11. The Chief Secretary, Government of Assam, Dispur.
12. The Chief Secretary, Government of Arunachal Pradesh, Itanagar.
13. The Chief Secretary to Government, Mizoram, Aizawl
14. The Chief Secretary to Government, Nagaland, Kohima.
15. The Registrar General, Gauhati High Court, Guwahati.
16. The Accountant General, Assam, Dispur.
17. The President's Secretariat, (CA.II Section), Rashtrapati Bhavan, New Delhi
18. PS to the Principal Secretary to the Prime Minister, PM's Office, South Block, New Delhi.
19. Registrar (Conf.), o/o the Chief Justice of India, 7, Krishna Menon Marg, New Delhi.
20. PS to the MoS (L&J)/ PPS to the Secretary (Justice).
21. Technical Director, NIC, Department of Justice, with a request to upload the notification on the website of the Department (www.doj.gov.in).


11-06-24

(Anant Kumar)
Under Secretary (Appointments-II)
Tele: 23382978